

مولانا آزاد : میں نے ابھی کہا کہ سینٹرل گورنمنٹ نے اس بارے میں ڈائریکشن دئے ہیں اور برابر دیکھی رہیگی۔

[Maulana Azad : I have stated just now that the Central Government have given directions in this behalf and would continue to do so.]

سٹھ गोविन्द दास : मंत्री जी ने अभी यह बतलाया कि इस काम के लिए दो समितियां नियुक्त हुई हैं। मैं यह जानना चाहता हूँ इन दोनों समितियों के ऊपर जो रूपया खर्च किया जाने वाला है क्या वह कुछ दिन हुए अक्षरों में निकला था केवल उतना ही खर्चा इस काम के लिए रक्खा गया है। क्या इस योजना के लिए और रूपया भी दिया जाने वाला है या नहीं और इस काम को और बढ़ाया जाने वाला है, या इतने तक ही रहेगा ?

[Seth Govind Das : The hon. Minister has stated just now that two Committees have been constituted for this purpose. I want to know whether the amount to be spent on them is the same as indicated by newspaper reports some days ago. Do the Government intend to make more provisions for this scheme, and is it going to be extended?]

مولانا آزاد : اس سلسلہ میں بہت سے کام کئے جا رہے ہیں۔ اور ان پر مختلف رقمیں خرچ ہو رہی ہیں۔ سترہ لاکھ کی رقم کا تعلق صرف ایک کام سے ہے یعنی پانچ برس کا پروگرام۔

[Maulana Azad : Many measures are being taken in this connection and different amounts are being spent on them. The amount of 17 lakhs is for only one measure, that is, the five year programme.]

श्री श्री० श्री० बेशपांडे : शिक्षा मंत्री जी ने जो कुछ अभी कहा वह मेरे समक्ष में नहीं आया। मैं चाहता हूँ कि हिन्दी में उस का भाषान्तर किया जाय।

[Shri V. G. Deshpande : I have not understood what the hon. Minister has said. I want that a translation of what he said be made into Hindi.]

Mr. Speaker : Order, order. I do not propose to allow that kind of thing.

Shri N. S. Nair : Are the Government aware that in the South there is anti-Hindi agitation going on so strongly that the steps to be taken for compulsory Hindi education have to be taken with some sort of moderation?

مولانا آزاد : گورنمنٹ کے نام میں دونوں طرح کی باتیں آئی ہیں۔ گورنمنٹ کو معلوم ہے کہ ساؤتھ میں ایک اسمال گروپ ہندی کا مخالف ہے مگر گورنمنٹ کو یہ بھی معلوم ہے کہ ایک بہت بڑا گروپ ہندی سیکھ رہا ہے اور اس کی تعداد روز بروز بڑھ رہی ہے۔

[Maulana Azad : Both sides of the picture have come to the notice of the Government. They know that there is a small anti-Hindi group in the South but they are also aware that a very large group is learning Hindi and it is increasing in number.]

Mr. Speaker : The purport of the question is that the Central Government knows that there is a small group which is definitely against Hindi. But the Central Government also knows that there is a very much larger group of people who are anxious to pick up Hindi and the number of students who are trying to pick up Hindi is on the increase. Next question now.

Question No. 563 is transferred to the list of questions for the 12th June for answer by H.M. Planning. It was wrongly addressed to the Minister of Natural Resources. So now we take up Question No. 564. Mr. Krishna.

SCHEDULED CASTES FOR TECHNICAL TRAINING

*564. Shri M. R. Krishna : (a) Will the Minister of Education be pleased to state the number of Scheduled Castes sent abroad for technical training during the period from 1947 to March, 1952?

(b) How many of them have been absorbed in the profession in which they had training?

(c) How many others have taken up jobs not connected with their training?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) One.

(b) An offer of employment in a class II (Gazetted) post was made to the scholar on his return from abroad but he declined the offer.

(c) Does not arise in view of (b) above.

Shri M. R. Krishna: May I know, Sir, how many applications have been received from Scheduled Castes for higher technical education abroad?

Shri K. D. Malaviya: I haven't got the figures with me but I would like to have notice of that question.

Shri Velayudhan: How many are still unemployed?

Mr. Speaker: The same question is being repeated which was answered on previous occasions.

Shri Nambiar: May I know, Sir, whether the Government would take steps to see that those applicants are sent for training and their cases are specially considered?

مولانا آزاد: ہاں - گورنمنٹ اس بات پر ضرور غور کریگی لیکن اس بارے میں جو حالات پیش آئے ہیں وہ آنریبل ممبر کو معلوم ہو جائے۔ چاہئیں - اس معاملہ کے پیچھے ایک بڑی کہانی ہے جو پچھلے ہاوس میں بار بار دہرائی جا چکی ہے - گورنمنٹ نے ایک جنرل اسکیم اور سیڑ اسکالرشپ کی جاری کی تھی جس میں ہر کمپنٹی کے امیدوار مہرت پر چلے جاتے تھے اور باہر بھیجے جاتے تھے - اس کے علاوہ خاص شہدول کاسٹ کمپنٹی کے لئے ایک دوسری اسکالرشپ اسکیم چلائی گئی اور اسکا فنڈ بار بار بڑھایا گیا - اس دوسری اسکیم کے ماتحت

چند اسکالرشپ ہائر تکنیکل ایجوکیشن کے لئے دئے گئے تھے اور باہر بھیجے گئے تھے - لیکن اس کا نتیجہ اچھا نہیں نکلا - دو امیدوار واپس آ گئے - جو وہاں رہے وہ بھی پوری طرح کامیاب نہ ہو سکے - یہ حالت دیکھ کر شہدول کاسٹ بورڈ نے (جس میں کمپنٹی کے نمائندے اور لہڈر موجود تھے) اس معاملہ نئے سرے سے سوچ و چار کیا، بالآخر وہ اس نتیجہ پر پہنچا کہ کمپنٹی کا فائدہ آجکل اس میں نہیں ہے کہ اسکالرشپ فنڈ کا روپیہ باہر کی تعلیم پر خرچ کیا جائے - جو کچھ خرچ کرنا چاہئے ملک کے اندر کی یونیورسٹی ایجوکیشن کے لئے خرچ کرنا چاہئے گورنمنٹ نے اس کی یہ سفارش منظور کر لی - چنانچہ اس وقت سے شہدول کاسٹ اسکالرشپ اسکیم کے اندر جس قدر اسکالرشپ دئے جاتے ہیں، ملک کے اندر کی ہائر ایجوکیشن کے لئے دئے جاتے ہیں - باہر بھیجنے کے لئے نہیں دئے جاتے - البتہ جنرل اورر سیڑ اسکالرشپ اسکیم کا دروازہ سب پر کھلا تھا اس کے ماتحت جو امیدوار چلے جا سکتے تھے، چلے گئے تھے - البتہ یہ جنرل اسکیم (جیسا کہ ہاوس کو معلوم ہے) سنہ ۱۹۴۶ء کے بعد ختم کر دی گئی -

[Maulana Azad: Yes, the Government would consider this. But the hon. Member ought to know the full circumstances of the case. This is a long story which has often been told in the House. The Government had put into operation a general scheme of Overseas Scholarships under which candidates of all communities were selected on the basis of merit, and were sent

abroad for studies. In addition to this another scholarships scheme for scheduled castes only was put into operation, the funds for which were repeatedly increased. A few scholarships for higher technical education under the latter scheme were granted and candidates were sent abroad. But the results were not encouraging. Two candidates returned to India and even those remaining abroad were not completely successful. In view of this the Scheduled Castes Board (which included representatives and leaders of the community) considered the question afresh. In the end the Board came to the conclusion that the welfare of the community did not lie in spending the Scholarship Fund on education abroad and that whatever is to be spent should be spent on university education in the country itself. The Government accepted the recommendation of the Board. Since then, all the scholarships granted under the Scheduled Castes Scholarship Scheme are granted for higher education in the country and not for education in other countries. The general Overseas Scholarships Scheme was open to all and all the candidates who could be selected under it were selected. This general scheme, as the House is aware, was abolished after 1949.]

श्री पी० एन० राजाभोज : मुझे मंत्री जी से यह पूछना है कि उन्होंने जैसा अभी कहा कि यह विद्यार्थी वहाँ कामयाब नहीं हुए लेकिन जो विद्यार्थी विलायत से ट्रेनिंग पा कर आ गये हैं क्या गवर्नमेंट ने उन को किसी जगह नौकरी में रखने का प्रबन्ध किया या नहीं ?

[Shri P. N. Rajabhoj: The hon. Minister has stated that these candidates were not successful abroad, but may I know whether the Government have made arrangements to provide employment to the scholars who have returned from abroad after receiving training?]

Shri Veeraswamy: Sir, we have not been able to follow Hindi at all.

श्री पी० एन० राजाभोज : मैं यह पूछ रहा था कि जो विद्यार्थी विलायत से तालीम हासिल कर के आये हैं और गवर्नमेंट ने जो स्क्रीमें बनाई हैं क्या उन को उस में रखा गया है या नहीं ।

[Shri P. N. Rajabhoj: I wanted to know whether the Government have extended the benefit of the schemes formulated by them to these students who have returned after receiving their training abroad?]

Mr. Speaker: Order, order. The hon. Member is trying to enter into arguments. He must ask for information.

Shri M. R. Krishna: May I know whether the Government propose to give any special facilities to the Scheduled Caste students who are now admitted in the University for technical training above the other community students?

مولانا آزاد : میں نے ابھی کہا کہ گورنمنٹ یونیورسٹی ایجوکیشن کے لئے ہر طرح کی آسانی لیں کو دے رہی ہے ۔ ہر سال اسکالرشپ دئے جاتے ہیں ۔ چلکی تعداد سہسکڑوں تک پہنچ چکی ہے ۔

[Maulana Azad: I have just now said that the Government is providing them with all kinds of facilities for university education. Scholarships, the number of which has gone upto many hundreds, are granted every year.]

श्री पी० एन० राजाभोज : क्या इन विद्यार्थियों को बाहर बिल्कुल नहीं भेजा जायेगा और उन का भेजा जाना बिल्कुल बन्द कर दिया गया है ?

[Shri P. N. Rajabhoj: Would these scholars not be sent abroad at all and has their sending abroad been stopped?]

مولانا آزاد : میں ابھی بتلا چکا ہوں کہ اور سب اسکالرشپ کی جملوں اسکیم کا دروازہ سب پر کھلا ہوا تھا اور میرٹ پر چننا ہوتا تھا ۔ اسکے علاوہ ایک دوسری اسکیم چل رہی ہے جو خاص شیڈول کاسٹ کے لئے ہے ۔ اسکے اندر جو اسکالرشپ دئے جاتے ہیں ، وہ صرف ملک کی اندر کی ہائر ٹینیم کے

لئے ہوتے ہیں - باہر جانے کے لئے نہیں ہوتے - چار پانچ برس ہوئے شیڈول کاسٹ سلیکشن بورڈ نے یہ سناراش کی تھی اور گورنمنٹ نے اسے منظور کیا تھا -

[Maulana Azad: I have just now said that the general overseas scholarships scheme was open to all, under which candidates were selected on the basis of merit. In addition there is another scheme only for scheduled castes. Under this scheme scholarships are granted only for higher education within India, and not for abroad. The Scheduled Castes Selection Board made this recommendation about four years ago and it was accepted by the Government of India.]

श्री पी० एन० राजभोज : मैं यह पूछना चाहता हूँ

[Shri P. N. Rajabhoj: I want to know.....]

Mr. Speaker: Order, order. The hon. Member is not entitled to argue here. I do not allow this question to go on. He should not carry on argument in that manner. Next question now.

Shri P. N. Rajabhoj: We have not understood what the hon.

Mr. Speaker: The hon. Member, to my mind, has prejudiced himself. He kept on standing, in spite of my asking him to resume his seat. He persisted and kept on standing. I am not going to encourage that kind of attitude on the part of the hon. Member. In fact, I had half a mind to allow his point and request the hon. Minister to ask the Deputy Minister to answer the question. But he persists in a conduct, by which no proceedings of this House can be conducted.

Shri Veeraswamy: Some gist may be given, Sir.

Mr. Speaker: I know. But the proceedings must be conducted in a dignified manner. There are so many questions here. The House is interested in a number of questions. The hon. Members may be interested in a few questions. But the point is that all questions have to be taken as far as possible. Members are clearly entering into an argument. Argument is not permissible on Questions. They

must ask for information and the moment the next Question is called, they must resume their seats. And the only remedy in my hands is not to call upon those Members again to put any supplementaries if they persist in that manner.

Shri H. N. Mukerjee: May I raise a point of order, Sir?

Mr. Speaker: No.

CENTRAL ADVISORY BOARD OF EDUCATION

*565. Pandit Lingaraj Misra: (a) Will the Minister of Education be pleased to state whether it is a fact that the Central Advisory Board of Education had recommended the abolition of the practice of realising Capitation Fees for admission of students into Educational Institutions from States other than those running or aiding such Institutions?

(b) If so, has the recommendation of the Central Advisory Board been accepted and acted upon by all the States of the Union?

(c) If not, what steps have been taken by Government to give effect to the recommendation of the Central Advisory Board of Education?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) and (c). The majority of the States have accepted the recommendation and the matter is under discussion with the few that have not so far finally agreed.

Pandit Lingaraj Misra: Is the hon. Minister aware that in some educational institutions the amount of fees charged exceeds even Rs. 200 a month?

Shri K. D. Malaviya: The States which have not yet agreed may be charging exorbitant amounts—the hon. Member probably knows more about it. But as I said, the matter is under discussion and we are trying to persuade such States to abolish this fee.

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

*566. Shri B. Shiva Rao: Will the Minister of Education be pleased to state:

(a) the personnel and functions of the All India Council for Technical Education;